

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT NO. II**

(31) C.P.(IB)-3502(MB)/2018

CORAM:

SHRI RAVIKUMAR DURAISAMY  
Member (Technical)

SHRI RAJASEKHAR V.K.  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **05.02.2020**

NAME OF THE PARTIES: Transtec Overseas Pvt. Ltd  
V/s  
Dheeraj Aviation Ground Equipments Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

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**ORDER**

1. The Learned Counsel for the parties present.
2. Counsel for the Operational Creditor submits that talks are on for Settlement.
3. List this matter on **27.02.2020** for reporting Settlement.

Sd/-

RAVIKUMAR DURAISAMY  
Member (Technical)

Sd/-

RAJASEKHAR V.K.  
Member (Judicial)

05.02.2020  
Aah